NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/208/CAA/2017

IN

PETITION NUMBER

: CA/102/CAA/2017

NAME OF THE PETITIONER(S)

: MEENA INTEGRATED TEXTIMES INFRA LTD

NAME OF THE RESPONDENT(S)

: ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. K. NASHYANAN COUNTY ON PM.

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to make submissions in relation to the observations of the Auditor. Time is extended at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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